

Annexure - 7

Name of the corporate debtor: M/s Ellenbarrie Exim Ltd. [CIN: U74900WB1995PLC071206];

Date of commencement of CIRP: 30.04.2024;

List of creditors as on: 31.07.2024

List of operational creditors (Government dues)

| Sl. No. | Details of claimant | Details of claim received | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party | % of voting share in CoC, if | Amount of any mutual dues, that may be set-off | | Amount of claim under verification | Remarks, if any | |
|---------|--|---------------------------------|-----------------|------------------|--------------------------|-----------------------|-----------------------|------------------------------|--|-----|------------------------------------|-----------------|---|
| | | | | | | | | | | | | | |
| 1 | Income Tax Officer, Ward - 9(1), Kolkata, Income Tax Department, Aayakar Bhawan, Room No. 5/12/2B, 5th Floor, P-7, Chowringhee Square, Kolkata - 700069. | Income Tax | 14/05/24 | 2,99,87,75,922/- | 2,99,87,75,922/- | Operational Creditors | NO | 0.00 | NIL | NIL | NIL | NIL | |
| 2 | The Development Commissioner, Faltia Special Economic Zone, Department of Commerce, Ministry of Commerce & Industry, 234/, AJC Bose Road, Nizam Palace, 2nd MSO Building, 4th Floor, Kolkata 700020. | Ministry of Commerce & Industry | 23/07/2024 | 46,76,34,852.00 | 46,50,00,000.00 | Operational Creditors | NO | 0.00 | NIL | NIL | 26,34,852.00 | NIL | Penalty Amount fully admitted but Claim amounting to Rs. 26,34,852.00 for lease rental and its interest is under verification |

(Signature)

